

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 7290 OF 1994

STATE OF BIHAR

Appellant (s)

VERSUS

SURAJ DEO SINGH & ORS

Respondent(s)

Date: 28/04/2006 This Appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

HON'BLE MR. JUSTICE D.K. JAIN

For Appellant(s)

Mr. Gopal Singh,Adv.

Mr. D.N. Goburdhan, Adv.

For Respondent(s)

Mr. Rajesh Prasad Singh,Adv.

(Mentioned by)

UPON hearing counsel the Court made the following

O R D E R

Post on 11-5-2006.

)
(R.K. DHAWAN)

(VEERA VERMA

COURT MASTER

COURT MASTER

(Mentioning slip is enclosed)